

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2778
ANSWERED ON:03.09.2007
UTILISATION OF SPECTRUM
Madhwaraj Smt. Manorama

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has proposed to enforce more accountability on the spectrum allotted to Public Sector Units (PSUs) and the Government Departments at low prices/with out prices;
- (b) if so, whether the TRAI has observed that spectrum allotted to PSUs and other Government Departments are not fully utilised;
- (c) if so, whether TRAI has proposed that the spectrum capacity vacated by PSUs and Government Departments can be better utilised for commercial telephony and wireless broadband services; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a)to(d) Yes, Sir.The TRAI has made certain observations regarding refarming of spectrum from Government and Public Sector Units (PSUs), use of spectrum efficient technologies, an appropriate spectrum charging mechanism, etc. in their Recommendations dated 28th August, 2007, on review of license terms and conditions and capping of number of access providers.